

Central Administrative Tribunal  
Principal Bench

OA-905/2001

New Delhi this the 24th day of March, 2004

(20)

Hon'ble Shri V.K. Majotra, Vice-Chairman (A)  
Hon'ble Shri Bharat Bhushan, Member (J)

1. Mahesh Kumar Bhardwaj,  
S/o Shri J.P. Santoshi,  
Wireman in the Office of  
IRCOT, Shivaji Bridge,  
Behind Shankar Market,  
New Delhi.
2. Shri Bhanwar Singh,  
S/o Shri Rati Ram,  
Wireman in the Office of  
IRCOT, Shivaji Bridge,  
Behind Shankar Market,  
New Delhi.
3. Shri Ramesh Chander,  
S/o Shri Hukum Chand,  
Wireman in the Office of  
IRCOT, Shivaji Bridge,  
Behind Shankar Market,  
New Delhi.
4. Shri Fateh Singh,  
S/o Shri Rathu Singh,  
Wireman in the Office of  
IRCOT, Shivaji Bridge,  
Behind Shankar Market,  
New Delhi.

-Applicants

(By Advocate: Shri G.D. Bhandari)

Versus

Union of India, through:-

1. The General Manager,  
Northern Railway,  
Baroda House,  
New Delhi.
2. The Divisional Railway Manager,  
Northern Railway,  
State Entry Road,  
New Delhi.
3. The Chief Project Administrator,  
Indian Railways Central Organisation  
for Telecom, Shivaji Bridge,  
Behind Shankar Market,  
New Delhi.

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4. The General Manager,  
Railway Electrification,  
Northern Railway,  
Allahabad.

(By Advocate: None)

Respondents

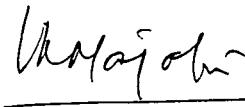
(91)

ORDER (Oral)

Hon'ble Shri V.K. Majotra, Vice-Chairman (A)

Learned counsel for applicants seeks and is allowed to withdraw this OA.

  
(Bharat Bhushan)  
Member (J)

  
(V.K. Majotra) 24.3.04  
Vice-Chairman (A)

CC:

or